

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON
07-03-2023 (TUESDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : JUSTICE (RETD.) SMT. T. KRISHNA VALLI, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/46(CHE)2023
NAME OF THE PETITIONER : M/s. Vinay Asrani (HUF), M/s. Damodar
Hariram (HUF)
NAME OF THE RESPONDENT(S) : M/s. Rajkham Builders Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. Anant Merathia appears on behalf of the Applicant. None
appears on behalf of the Respondent.

Counsel for Applicant is directed to serve a copy of this application upon the
Respondent and file Affidavit of Service before the next date of hearing.

Registry is directed to issue notice to the Respondent.

List the matter on 31.03.2023 for appearance of Respondent/hearing.


SAMEER KAKAR
MEMBER (TECHNICAL)

ss


Justice (Retd.) T. KRISHNA VALLI
MEMBER (JUDICIAL)